

Scheme for improving irrigation

1652. SHRI MANGALA KISAN : Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total irrigated land in the country in comparison to the unirrigated land;
- (b) the details thereof, State-wise;
- (c) the reasons for non-irrigated land percentage and whether there is any Central scheme for improving irrigation;
- (d) if so, the details thereof; and
- (e) by when States like Odisha, Chhattisgarh and Jharkhand would be benefited by the Central Irrigation Schemes?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) :
 (a) and (b) As per the information provided by Directorate of Economics and Statistics, Department of Agriculture and Co-operation, Ministry of Agriculture, the gross irrigated area and gross unirrigated area during 2007-08 were 87.2 million hectare and 108.5 thousand hectares respectively. State-wise details are enclosed as Statement-I (See below).

(c) to (e) The irrigation development works undertaken by respective State Governments have resulted in increase in creation of irrigation potential from about 22.6 million hectares upto 1951 to about 106.4 million hectare upto March 2009. Government of India provides assistance to State Government for accelerating irrigation development, stabilizing created facilities and utilization of created irrigation potential under the schemes Accelerated Irrigation Benefits Programme (AIBP), Repair, Renovation and Restoration (RRR) of Water Bodies and Command Area Development & Water Management (CAD & WM). States of Orissa, Chhattisgarh and Jharkhand have also been provided assistance under these schemes and details are enclosed as Statement-II.

Statement-I

State-wise details of gross irrigated area and gross unirrigated area during 2007-08

State	(in thousand hectares)	
	Gross Irrigated Area	Gross Unirrigated Area
1	2	3
Andhra Pradesh	6285	7282
Arunachal Pradesh	54	218

1	2	3
Assam	92	3746
Bihar	4790	3120
Chhattisgarh	1522	4226
Goa	35	134
Gujarat	5092	7132
Haryana	5553	905
Himachal Pradesh	186	785
Jammu & Kashmir	463	671
Jharkhand	241	2150
Karnataka	3789	9104
Kerala	455	2306
Madhya Pradesh	6567	13849
Maharashtra	4433	18222
Manipur	51	184
Meghalaya	73	210
Mizoram	10	86
Nagaland	116	283
Orissa	3308	5707
Punjab	7689	180
Rajasthan	8088	14120
Sikkim	10	108
Tamil Nadu	3252	2563
Tripura	103	190
Uttarakhand	575	686
Uttar Pradesh	18808	6119
West Bengal	5548	4204

1	2	3
A & N Island	-	41
Chandigarh	2	0
D & N Haveli	7	20
Daman & Diu	-	2
Delhi	32	12
Lakshadweep	1	2
Pondicherry	27	8

Statement-II

Central Assistance to States of Orissa, Chhattisgarh and Jharkhand under Accelerated Irrigation Benefits Programme, Repair, Renovation and Restoration of Water Bodies and Command Area Development & Water Management

(Rs. in crores)

Scheme	Total central assistance released to		
	Orissa	Chhattisgarh	Jharkhand
Accelerated Irrigation Benefits Programme	3283.12	637.46	103.47
Repair, Renovation and Restoration of Water Bodies			
a. Pilot Scheme	14.12	1.68	8.54
b. Scheme with External Assistance	5.63	-	-
Command Area Development & Water Management	135.33	21.06	-

Irrigation potential of Andhra Pradesh

1653. SHRI M.V. MYSURA REDDY : Will the Minister of WATER RESOURCES be pleased to state:

(a) the ultimate irrigation potential assessed for the State of Andhra Pradesh;

(b) irrigation potential created as of January, 2010, in Andhra Pradesh;

(c) the assistance extended by Government through Accelerated Irrigation Benefit Programme etc., to the State of Andhra Pradesh for early completion of the projects and bring more area under irrigation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) :

(a) As per the report of the Working Group on Water Resources for the XI Five Year Plan, the